

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10209/2024

RAKHI SADHUKHAN

Appellant(s)

VERSUS

RAJA SADHUKHAN

Respondent(s)

(IA No. 154683/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 32009/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 255241/2023 - RECALLING THE COURTS ORDER)

WITH CONMT.PET.(C) No. 857/2024 in C.A. No. 10209/2024

Date : 29-05-2025 These matters were called on for pronouncement
of judgment today.

For Appellant(s) :

Mr. Ashutosh Dubey, AOR
Mrs. Rajshri Dubey, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Amit P Shahi, Adv.
Mr. Anjan Datta, Adv.
Mr. Rahul Sethi, Adv.
Mr. Gaurav Yadav, Adv.
Mr. Sumant A Khan, Adv.
Mr. Manish Dhingra, Adv.
Mr. Rajendra Anbhule, Adv.
Mr. H B Dubey, Adv.
Mrs. Sona Khan, Adv.
Mr. Manish Bhandari, Adv.
Mr. Amit Kumar, Adv.
Ms. Trikha Chanda, Adv.
Ms. Chanda Trikha, Adv.

For Respondent(s) :

Mr. Rashid N. Azam, AOR
Mr. Nirmal Singh Shekhawat, Adv.
Mr. Rahul Yadav, Adv.
Mr. Rinny Abraham, Adv.
Mr. Anil Kumar Yadav, Adv.
Mr. Danish Saifi, Adv.

Hon'ble Mr. Justice Vikram Nath pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sandeep Mehta.

The appeal is allowed and the contempt petition is disposed of in terms of the signed Reportable judgment.

Pending applications also stand disposed of.

(Anita Malhotra)

AR-CUM-PS

(Signed Reportable judgment is placed on the file.)

(Sudhir Kumar Sharma)

Court Master